

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

Original Application No.20/936/2014

Hyderabad, this the 25th day of February, 2020



***Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

1. M. Nageshwar Rao, S/o. Peerulu,
Aged about 50 years, R/o. Amedelevasla,
Srikakulam Road.
2. L. Ramanandam, S/o. Appala Peddayya,
Aged about 49 years, R/o. Kata Veedi,
Vizianagaram.
3. P. Sanyasi Rao, S/o. late Suri,
Aged about 43 years,
R/o. Ralla Mapalli, Vizianagaram -1.
4. P.Ch.Satyanarayana, S/o. late Ramulu,
Aged about 43 years, R/o. H. No. 36-99-70,
Ramji Estate, Kancharapalem, Visaka-8.
5. M. Janardhana Rao, S/o. late Suryanarayana,
Aged about 47 years, R/o. Door No. 29-13-16,
Dabagarden, Visaka – 20.

... Applicants

(By Advocate Mr. K. Sudhakar Reddy)

Vs.

1. Union of India, Rep. by
The Chief Postmaster General,
A.P. Circle, Hyderabad – 500 001.
2. Superintendent of Post Offices,
Railway Mail Services, Department of Posts,
'V' Division, Visakhapatnam, A.P.

... Respondents

(By Advocate Mr. Jose Kollanur, Proxy counsel
representing Sri T. Hanumantha Reddy, Sr. PC for CG)

ORDER (ORAL)
{As per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman}

Learned counsel for the applicant and the respondents submit that the issue involved in this OA is same as the one in OA 140/2013. The said OA was disposed of on 20.06.2019 with certain directions.



2. Following the same, we dispose of this OA, directing the respondents to take steps to fill the vacancies of GDS in Visakhapatnam RMS V Division, in accordance with the prescribed procedure, under the relevant rules and to consider the case of the applicant and all other similarly situated persons, if necessary, by granting age relaxation to the extent of the service rendered by them, subject to the maximum that is stipulated in the relevant Government orders. This exercise shall be completed within a period of six months from the date of receipt of a copy of this order.
3. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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